

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/85/2008

Date : 10th Sept., 2008

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S.No. Name of Officer with present post Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties

SARVA SHRI/MS. :

AJMER JUDGESHIP

1. K.K.BAGRI . - ADJ NO.1, AJMER
SPL.JUDGE, SC/ST CASES
COURT, AJMER
2. P.K.SHASTRI - ADJ NO.3, AJMER
ADJ NO.2, AJMER
3. PAWAN KUMAR VERMA - CJ(JD)-JM, VIJAYNAGAR
CJ(JD)-JM, BEAWAR

BALOTRA JUDGESHIP

4. SEEMA MEWARA - CJ(SD)-ACJM, BALOTRA
CJ(JD)-JM, BALOTRA

BANSWARA JUDGESHIP

5. BRIJESH PUROHIT - CJ(JD)-JM, GADDI
CJ(SD)-CJM, BANSWARA

BHARATPUR JUDGESHIP

6. VINOD KUMAR ARYA - ADJ NO.1, BHARATPUR
ADJ NO.2, BHARATPUR

BHILWARA JUDGESHIP

7. SHESHA RAM GANDER - JUDGE, SPL.COURT, ATTRO.
ADJ NO.2, BHILWARA ON WOMEN & DOWRY CASES,
BHILWARA

BIKANER JUDGESHIP

8. SHANKER LAL GUPTA - ACJ(SD)-ACJM NO.1,
ACJ(SD)-ACJM NO.4, BIKANER BIKANER

BUNDI JUDGESHIP

9. NARENDRA KUMAR SHARMA - CJ(JD)-JM, HINDOLI
CJ(SD)-CJM, BUNDI
10. BHERU LAL CHANDEL - CJ(JD)-JM, BUNDI
ACJ(JD)-JM NO.1, BUNDI

CHITTORGARH JUDGESHIP

11. AJAY SHARMA - CJ(JD)-JM, NIMBAHERA
CJ(SD)-ACJM, NIMBAHERA

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CHURU JUDGESHIP

12. GANGA SINGH SHEKHAWAT - ADJ, CHURU
DJ, CHURU
13. GANGA SINGH SHEKHAWAT - ADJ, RAJGARH
DJ, CHURU
14. VIJAY SINGH SINWAR - CJ(JD)-JM, SARDARSHAHAR
CJ(SD)-ACJM, RATANGARH

GANGANAGAR JUDGESHIP

15. BALWANT SINGH BHARI - CJ(SD)-ACJM,
CJ(JD)-JM, RAISINGHNAGAR RAISINGHNAGAR

JAIPUR DISTRICT JUDGESHIP

16. PURSHOTTAM LAL SAINI - CJ(SD)-ACJM, SAMBHAR
CJ(JD)-JM, SAMBHAR

JALORE JUDGESHIP

17. JHABAR MAL JAT - ADJ, BHINMAL
ADJ(FT), JALORE
18. NEETU ARYA - CJ(SD)-ACJM, BHINMAL
CJ(JD)-JM, RANIWARA

KARALI JUDGESHIP

19. SATYAJEET RAI - ADJ, HINDAUN
ADJ(FT), HINDAUN

MERTA JUDGESHIP

20. GAURI SHANKER SHARMA - CJ(JD)-JM, MAKRANA
CJ(SD)-ACJM, MAKRANA
21. AJEET KUMAR HINGER - CJ(JD)-JM, DEEDWANA
CJ(SD)-ACJM, DEEDWANA

PRATAPGARH JUDGESHIP

22. AVINASH CHANDRA SHARMA - CJ(JD)-JM, PRATAPGARH
CJ(SD)-CJM, PRATAPGARH
23. SURESH CHAND BANSAL - ACJ(JD)-JM, PRATAPGARH
ACJ(SD)-ACJM, PRATAPGARH

RAJSAMAND JUDGESHIP

24. SIDDHESHWARPURI - CJ(SD)-ACJM, BHIM
CJ(JD)-JM, DEOGARH
25. REKHA SHARMA - CJ(JD)-JM, AMET
ACJ(SD)-ACJM, RAJSAMAND

SIKAR JUDGESHIP

26. HARPHOOL SINGH PILANIA - ADJ, NEEM-KA-THANA
ADJ NO.1, SIKAR

UDAIPUR JUDGESHIP

27. MURARI LAL SHARMA-I - SPL.JUDGE, SC/ST CASES
DJ, UDAIPUR COURT, UDAIPUR

NOTE :-

1. The officers who have been appointed as PO of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as PO of the Court stationed at the same HQ in addition to their own duties shall disposed off that much work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER

REGISTRAR (ADMN.)